

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2606
ANSWERED ON:10.08.2010
KIDNAPPING OF WOMEN
Premdas Shri ;Singh Shri Radha Mohan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of kidnapping of women are on the rise in the country;
- (b) if so, the total number of such cases reported/registered and victims traced/ untraced during each of the last three years, State-wise;
- (c) the steps taken to trace all the kidnapped children;
- (d) the total number of accused arrested and gangs busted alongwith the action taken against them during the said period; and
- (e) the steps taken by the Government to prevent such cases in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a), (b) & (d): As per National Crime Records Bureau (NCRB) a total of 17414, 20416 and 22939 number of cases of kidnapping and abduction in case of women and girls were reported during 2006-2008. Similarly, a total of 5102, 6377 and 7650 number of cases of kidnapping and children were reported during 2006-2008 The State/UT-wise details of cases of kidnapping and abduction of women and children regarding case registered, cases charge sheeted, persons arrested and persons convicted during 2006-2008 are placed at Annexure-I and II respectively. No Information on gangs busted is maintained separately by NCRB.

(c) & (e): As per the Seventh Schedule to the Constitution of India `Police` and `Public Order` are State subjects and, as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, including tracing all the kidnapped women and children, lies with the State Governments/UT Administrations. However, Government of India is committed to augment the efforts of law enforcement agencies of the State Governments/ UT Administrations, who are responsible for ensuring protection and well-being of the vulnerable sections of society, including women and children. The Ministry of Home Affairs has, from time to time, been issuing advisories to the State Governments/ UT Administrations urging them to take effective steps to ensure prevention of crime against women and children and to provide security and protection to them. A detailed advisory (on prevention of crime against women) dated 4th September, 2009 has been sent to all State Governments/UT Administrations wherein States/UTs have been advised to make comprehensive review of the effectiveness of the law enforcement machinery in tackling the problem of violence against women and take appropriate measures such as improving the safety conditions on road by increasing police patrolling, especially during the night, using the mobile police vans with women police officers, installing people friendly street lights on all roads, lonely stretches and alleys and taking special steps for security of women working in night shifts of call centers etc.

Similarly, a detailed advisory dated 14th July, 2010 has been sent by Government of India to all the State Governments and UT Administrations wherein States/UTs have been advised to ensure all steps for improving the safety conditions in schools/ institutions, public transport used by students, children's parks/ play grounds, residential localities/ roads etc. It has also been advised that the crime prone areas should be identified and a mechanism be put in place to monitor infractions in such areas for ensuring the safety and security of students, especially girls. For this purpose the States/UTs have been advised to take following steps:

- (i) Increase the number of beat constables;
- (ii) Increase the number of police help booths/kiosks, especially in remote and lonely stretches;
- (iii) Increase police patrolling, especially during nights;
- (iv) Posting police officers, especially women, fully equipped with policing infrastructure in crime-prone areas in adequate number.

There is also a 24-hour toll free emergency helpline service for children in need of care and protection in several cities under the aegis of the Ministry of Women and Child Development.